

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 638 of 2020

Dr. Hari Kishore Singh & Ors. Petitioners

Versus

State of Jharkhand & Ors. Opposite parties

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Ms. Archi Ravi, Advocate

For Opp. Parties :Mr. Shubham Mishra, AC to SC (Mines)-II

04/ 10.09.2021 Heard through V.C.

2. With consent of learned counsel for the parties, let
this case be referred to ensuing Lok Adalat scheduled on
11.09.2021.

(Deepak Roshan, J.)